

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. I.A. 3463/2023
IN
C.P.(IB)-1067(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Osian's Connoisseurs of Art Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 3463/2023

1. Adv. Bhanu Chopra appearing for the Applicant and Adv. Indrajeet Tlingane appearing for the Respondent No.1 are present.
2. The above application is filed by the IRP against the many respondents under Section 43 read with section 66 of the IBC, 2016. On pointing out whether this application is filed under Section 43 or 46, counsel appearing for the Applicant seeks time to check and revert back on the next date of hearing.
3. Learned counsel appearing for the applicant further informed that service of notice on the Respondent Nos. 1, 3 and 6 are completed and notice on the remaining respondents was returned undelivered. He further submits that he will make one more attempt to serve the notice on the remaining respondent after finding correct address or on the

email. Let the same be done within three weeks and file service affidavit at least two days before the next date of hearing.

4. Learned counsel appearing for the Respondent No.1 and seeks to file reply in the above application. Request is considered. Let the same be done within 3 weeks by serving an advance copy on the other side.
5. List this matter on **22.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)